PUBLIC NOTICE

[Pursuant to sub-section (1) and sub-section (4) of Section 248 of the Companies Act, 2013 and Rule 7 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016]

GOVERNMENT OF INDIA

MINISTRY OF CORPORATE AFFAIRS

Office of the Registrar Of Companies Morellow Building, Ground Floor Kachary Road Shillong-793001

Public Notice No. 02

Dated: 27.04.2017

Reference:

In the matter of striking off of Companies under Section 248 (1) of the Companies Act, 2013

- Notice is hereby given that the Registrar of Companies has a reasonable cause to believe that-
 - (i) The Following companies have not commenced business within one year of their incorporation,

-NIL.

(ii) The following companies have not been carrying on any business or operation for a period of two immediately preceding financial years and have not made any application within such period for obtaining the status of dormant company under section 455.

List of the 8 number of Companies enclosed

And, therefore, proposes to remove/strike off the names of the above mentioned companies from the register of companies and dissolve them unless a cause to the contrary, within thirty days from the date of this notice.

Any person objecting to the proposed removal/striking off of name of the Companies
from the register of companies may send his/her objection to the office address
mentioned here above within thirty days from the date of publication of this notice.

Registrar of Companies North East Region, Shillong

SI. No	CIN CONTRACTOR	NAME OF COMPANIES
1	U65990AS2012PTC011238	HILLMAN FINANCIAL CONSULTANCY PRIVATELIMITED
2	U15122AS2012PTC011160	VINAYAK HYGIENE PRIVATE LIMITED
3	U72300AS2012PTC011178	XEBEC INFOMATIX PRIVATE LIMITED
4	U74140AS2009PTC009037	YAQEEN SERVICES LIMITED
5	U22300NL2011PTC008307	YMEDIA PRIVATE LIMITED
6	U45202AS2011PLC010717	YUBARAJ DYNASTY CONSTRUCTION & MININGLIMITED
7	U24246ML2000PTC006330	BELLE HERBALS PRIVATE LIMITED
8	U45201AS1995PTC004583	ASHEERBAD CONSTRUCTION CO PVT LTD

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